

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:115
ANSWERED ON:30.11.2012
GUIDELINES FOR PRIVATE MEDICAL COLLEGES
Singh Dr. Raghuvansh Prasad

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the guidelines formulated by the Medical Council of India (MCI) in respect of salary and other service conditions for teaching faculties in the private medical colleges in the country;
- (b) whether certain instances of violation of the above guidelines by private medical colleges have come to the notice of the Government;
- (c) if so, the details thereof during the last three years and the current year, State/UT-wise;
- (d) the action taken by the Government against the erring private medical colleges during the said period; and
- (e) the measures taken/proposed by the Government to ensure equal salary and service conditions for teaching faculties in private medical colleges at par with those in Government medical colleges?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a)to(e):A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 115 FOR 30.11.2012

(a) As per the information provided by the Medical Council of India (MCI), no guidelines have been formulated in respect of salary and other service conditions for teaching faculties in private medical colleges.

(b) No Madam.

(c)&(d): Do not arise.

(e): In order to ensure equal salary and service conditions for teaching faculties in private medical colleges, the MCI has a proposal to amend the Teacher Eligibility Qualification Regulations with regard to payment of salary to teachers working in private medical colleges at least equal to the salary paid by the State Government.